

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

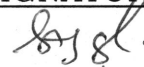
C.P No. 31/(MAH)/2016
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Mr. Rajesh Gunvantrai Mehta
V/s.
M/s. Healone Holistic Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Subhas Joshi	Advocate for Petitioner.	 28/02/17.

Order

CP No.31/ 397-398/NCLT/MB/MAH/2016

At request of the Petitioner Counsel, list this matter on top of Board for final
hearing on 10.3.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)